GOVERNMENT OF INDIA MINISTRY OF POWER LOK SABHA UNSTARRED QUESTION NO.2987 ANSWERED ON 08.08.2024

SMART CONSUMER METERS

2987 SHRI G LAKSHMINARAYANA: SHRI APPALANAIDU KALISETTI:

Will the Minister of POWER be pleased to state:

- (a) the total number of smart consumer meters sanctioned and awarded specifically for the Vizianagaram and Anantapur districts in the State of Andhra Pradesh under the National Smart Grid Mission (NSGM);
- (b) the number of smart consumer meters deployed in the said districts till date under the said mission;
- (c) the total funds allocated/disbursed for the deployment of smart meters in the said districts under the said Mission along with the utilization status of these funds:
- (d) whether the Government has faced challenges or bottlenecks in the deployment of smart meters in the said districts; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) to (c): Under National Smart Grid Mission (NSGM), no project was sanctioned for the Vizianagaram and Anantapur districts in the State of Andhra Pradesh.

(d) & (e): The Government of India (GoI) launched Revamped Distribution Sector Scheme (RDSS) with the objective of improving the quality and reliability of power supply to consumers through a financially sustainable and operationally efficient Distribution Sector. The Scheme has an outlay of Rs. 3,03,758 crore with a Gross Budgetary Support of Rs. 97,631 crore over a period of five years from 2021-22 to FY 2025-26. Projects worth Rs. 2.62 lakh crore for distribution infrastructure works and smart metering works have been sanctioned under the scheme.

The details of smart meter works under RDSS for Vizianagaram and Anantapur districts in the State of Andhra Pradesh is as given below:

DISCOM	District (Erstwhile)	Smart Consumer Meter Sanctioned Quantities	Smart Consumer Meter Awarded Quantities	Smart Meter deployed (as on 22.07.2024)
APEPDCL	Vizianagaram	2,99,739	2,71,126	5,751
APSPDCL	Anantapur	5,29,015	5,30,448	69,279

Status of funds sanctioned and disbursed against smart meter works for the said districts as on 22.07.2024, is given below:

DISCOM	District (Erstwhile)	Sanctioned project cost (Rs. Cr.)	Gol Grant (Rs. Cr.)	Gol Funds Disbursed (Rs. Cr.)
APEPDCL	Vizianagaram	180	27	0
APSPDCL	Anantapur	317	48	0

There are no challenges or bottlenecks faced in deployment of smart meters in said districts, as reported by the State/DISCOMs of Andhra Pradesh.
